

**Y.V.S.B.G. PARDHA SARADHI
REGISTRAR GENERAL**



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ROC. No. 453/2026/J.SPL.SECTION

Dated: 22-04-2026.

To
The Registrar (I.T-Cum-C.P.C),
High Court of Andhra Pradesh.

Sir,

I am to inform that in view of **Hon'ble Sri Dhiraj Singh Thakur**, Chief Justice, High Court of Andhra Pradesh demitting the Office of High Court on attaining the age of superannuation, there will be a Full Court Farewell address to His Lordship before the First Court Hall, on **24.04.2026 at 02.30 P.M.**

Therefore, I request you to direct the concerned to take necessary steps for smooth conducting of Full Court Farewell address to His Lordship before the First Court Hall, on **24.04.2026 at 02.30 P.M** and to extend technical support to the I & PR Department.

Further I request you to direct the concerned to upload in the official website of High Court of Andhra Pradesh the information regarding Full Court Farewell address to Hon'ble Sri Justice Dhiraj Singh Thakur. A copy of the proforma is enclosed herewith.

Yours sincerely,


REGISTRAR GENERAL

FRIDAY THE 24th DAY OF APRIL, 2026 – (AT 02:30 P.M.)

THE HON'BLE THE CHIEF JUSTICE

AND

**OTHER HON'BLE JUDGES
(SITTING IN THE FIRST COURT HALL)**

FULL COURT FAREWELL

TO

**HON'BLE SRI DHIRAJ SINGH THAKUR
THE CHIEF JUSTICE, HIGH COURT OF ANDHRA PRADESH
ON HIS LORDSHIP DEMITTING THE OFFICE ON ATTAINING
THE AGE OF SUPERANNUATION**

ADDRESS BY

**HON'BLE Mrs. JUSTICE LISA GILL
LEARNED ADDITIONAL SOLICITOR GENERAL
LEARNED ADVOCATE GENERAL
LEARNED PRESIDENT, AP HIGH COURT ADVOCATES ASSOCIATION
LEARNED CHAIRMAN, BAR COUNCIL**

AND

**REPLY BY HON'BLE SRI DHIRAJ SINGH THAKUR
THE CHIEF JUSTICE**

DETAILED PROGRAMME
FULL COURT FAREWELL ON 24.04.2026 IN THE FIRST COURT HALL

1. Photo session in the ground floor of the High Court building at 10.15 AM.,
2. The Hon'ble Judges will assemble in the Chamber of the Hon'ble the Chief Justice at 02.25 p.m., on 24.04.2026.
3. The junior most Hon'ble Judge will proceed first. The Hon'ble Chief Justice will proceed last.
4. The Hon'ble Judges will proceed to the First Court Hall and occupy the chairs, as per seating arrangement.
5. The Hon'ble Mrs. Justice Lisa Gill Judge will address the gathering and thereafter the Additional Solicitor General of India for the State of Andhra Pradesh, the Advocate General, the President of the AP High Court Advocates Association and the Chairman of the Bar Council for the State of Andhra Pradesh will address.
6. The Hon'ble Chief Justice who is demitting the office will give reply. Thereafter proceedings will be concluded.
7. High Tea in the Judges Lounge.
8. Guard of Honour to the Hon'ble Chief Justice who is demitting the office.
9. At the time the Hon'ble Chief Justice leaving the High Court premises, all the Hon'ble Judges along with Advocate General and President of the Bar Association will push the official car while seeing off the Hon'ble Chief Justice, as a mark of affectionate gesture;